

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 23/RP/2024**

Subject : Review of the order dated 16.04.2024 in Petition No. 450/GT/2020 in respect of revision of tariff of Tanda Stage-I (440MW) for the period 2014-19

Date of Hearing : **8.8.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V, Member  
Shri Harish Dudani, Member

Petitioner : NTPC Limited

Respondents : UPPCL

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC  
Shri Ritu Apurva, Advocate, NTPC  
Shri Kartkeyan Murugan, NTPC

**Record of Proceedings**

During the hearing, the learned counsel for the Review Petitioner submitted that the review petition has been filed challenging the Commission's order dated 31.3.2024 on the grounds of error apparent on the face of the order, on the following grounds:

- (a) *Double accounting of the additional capitalisation claimed to pertain to PAT related works; and*
- (b) *Adjustment of gap arising out on an accrual basis to the capital cost allowed on a cash basis.*

2. The Commission, after hearing the learned counsel, directed as under:
- i) Admit and Issue notice to the Respondent.
- ii) Respondent is permitted to file its reply on or before **5.9.2024**, after serving a copy to the Review Petitioner, who may file a rejoinder, if any, by **19.9.2024**.
3. The Review Petition will be listed for hearing on **26.9.2024**.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

